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Title : Statement regarding status of implementation of Recommendations in 7th Report of Standing Committee on Labour.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): Sir, I am making this Statement on the status of implementation of recommendations contained in the Seventh Report of the Standing Committee on Labour, as per directions issued by the hon. Speaker, Lok Sabha in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha, on 1st September, 2004.

The Seventh Report of the Committee concerns the Ministry of Labour and Employment, which were presented to the House on 14th December, 2005. I would like to mention that the Ministry had submitted to the Committee the Action Taken Report on this Report on 7th April, 2006.

The status of implementation of the recommendations of the Committee contained in the Seventh Report is indicated in the Annexure to my Statement,

* Placed in Library. See No. LT 4528/06

which has been circulated among the hon. Members. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this might be considered as read.
